Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to lay on the Table –

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act, 1995:-
  - (i) The Cable Television Networks (Fifth Amendments) Rules, 2006 published in Notification No. G.S.R.697(E) in Gazette of India dated the 11<sup>th</sup> November, 2006.
  - (ii) The Cable Television Networks (Amendments) Rules, 2007 published in Notification No. G.S.R.286(E) in Gazette of India dated the 11<sup>th</sup> April, 2007.
  - (iii) The Cable Television Networks (Second Amendment) Rules, 2007 published in Notification No. G.S.R.482(E) in Gazette of India dated the 12<sup>th</sup> July, 2007.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos.(i) and (ii) of (1) above.

(Placed in Library. See No. LT 6679/07)

गृह मंतालय में राज्य मंती (शी माणिकराव होडल्या गावित) : शी शीपुकाश जायसवाल की ओर से, मैं निम्नलिखित पत् सभा पटल पर रखता हं :-

(Placed in Library. See No. LT 6680-81/07)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the British India Corporation Limited and its subsidiaries, Kanpur, for the year 2005-2006.
- (ii) Annual Report of the British India Corporation Limited and its subsidiaries, Kanpur, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6682/07)

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12.03 hrs.